

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 126 of 2023 (SZ)**

**In the matter of:**

K. Saravanan,

Chennai and Anr

...Applicant(s)

Versus

The Tamil Nadu Coastal Zone Management Authority,

Chennai and others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

**Date: 05.01.2025**

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Original Application No.126 of 2023(SZ)

**In the matter of**

1. K. Saravanan,  
No, 30, UrurKuppam,  
Besant Nagar,  
Chennai – 600 090.
2. M. Yuvadeepam,  
B2, Ramaniyam Marvel,  
Seshadripuram,  
1<sup>st</sup> Main Road,  
Velachery,  
Chennai – 600 042.

**...Applicant(s)**

**Versus**

1. The Tamil Nadu Coastal Zone Management Authority,  
No, 1, Jeenis Road,  
Panagal Building,  
Ground Floor, Saidapet,  
Chennai – 600 015.
2. The Tami Nadu State Highways Department,  
CKICP Complex, HRS Campus,  
No.76, Sardar Petal Road,  
Guindy, Chennai – 600 015.
3. KNR Constructions Limited,  
SF No. 162/3A1, Kalyanapuram Village,  
Chetpet Taluk,  
Thiruvannamalai – 606 601.
4. The Additional Chief Secretary,  
Highways and Minor ports Department,  
Chennai.

**...Respondents(s)**

**REPORT FILED BY THE 2<sup>ND</sup> RESPONDENT ON BEHALF OF THE 4<sup>TH</sup> RESPONDENT OF THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT, HIGHWAYS AND MINOR PORTS DEPARTMENT, CHENNAI.**

I, Lakshminadhan, S/o Kasinathan, aged about 56 years, discharging duties as the Divisional Engineer(H), Chennai Kanniyakumari Industrial Corridor Project, Vandavasi do hereby solemnly affirm and sincerely state as follows:

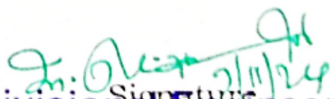
1. I am the 2<sup>nd</sup> Respondent herein, and as such I am well acquainted with the facts and circumstances of the case from the available records. I am filing this report on behalf of the 2<sup>nd</sup> and 4<sup>th</sup> Respondents, and I deny all the averments contained in the grounds of appeal excepting those that are specifically admitted herein and the Appellant is put to strict proof for the same.
2. The Applicants state that, they notice the work in progress on 27.08.2023 at the project site, and seeking for an injunction and other consequential relief such as demolishing and removal of existing embankment and restore to its Original state.
3. I respectfully submit that, the road project of Cheyyur – Vandavasi – Polur Road (SH-115) from Km 1/620 to Km 106/246 km and ECR link (ODR) Cheyyur-Panaiyur road from Km 0/000 to Km 4/647 to two lane with paved shoulder and maintenance for 7 years on EPC mode was commenced on 29.01.2021.
4. It is also submitted that, the above project is an upgrading and widening of an existing road, and is not a new project.
5. It is submitted that, it is seen for the measurement sheet, the ECR link crosses Odiyur Lake under CRZ which considered as Hot Spot. However, CRZ Clearance is not obtained for ECR link, since there is no improvement of project road in the back water stretch.

6. It is submitted that, the applicant has prayed the Hon'ble Tribunal direct the Respondents, to construct a bridge on Odiyur lagoon to ensure tidal exchange and free flow of water with the strict compliance of CRZ Notification, 2011.
7. It is submitted that, the investigation conducted by LEA Associates from 16.09.2024 to 25.09.2024 and the team was headed by Mr.Jey Ramasamy , Team Leader , Mr.Srinivasalu Reddy, Resident Engineer, Mr. Govindraj, Senior Structural Engineer, Mr. Muthu Kumar, Bridge Engineer and Mr. Sakthivel Murugan, Field Engineer has submitted their report for the construction of High Level Bridge in entire Lagoon area. It stated that the as per detailed feasibility report that the Finished Road Level is 0.70 m higher than the Highest Flood Level during the past few years.

It is also found that, there is a free board of minimum 1.50m is available at minor bridge locations (Investigation study report and Topography profile cross section from Km 2/245 to Km 3/145 is enclosed herewith). Hence it is submitted that the vents provided in two minor bridges at Km 2/8 and Km 3/2 are sufficient. Since, they are acting as balancing bridges in backwater area. I also submit that by providing additional vents, there will be no impact (or) change in the water flow. It is assessed jointly that the existing structures are sufficient and well served the purpose intent for since longer period. Hence, I humbly submit that no additional structure is required in this stretch.

8. It is therefore prayed that this Hon'ble Tribunal may be pleased to accept the report on file and pass such further other orders which it deems fit to the case and thus render justice.

Date: 07.11.2024

  
Divisional Engineer (H)  
CKICP, Vandavasi.

**Verification**

I, Lakshminadhan, S/o, Kasinathan, aged 56 years, Divisional Engineer (H), Chennai Kanniya Kumari Industrial Corridor Project, Vandavasi, Solemnly affirm that the contents of this Report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Date: 07.11.2024

  
Divisional Engineer (H)  
CKICP Vandavasi.  
With Seal.

Divisional Engineer (H)  
CKICP Vandavasi



Letter No. CKICP/LASA/CSC-01/TL/2021/2024

Date: 29.10.2024

To,  
The Divisional Engineer (H),  
Chennai Kanyakumari Industrial Corridor Project,  
Vandavasi, Thiruvannamalai District.

**Sub:** Chennai kanniyakkumari Industrial Corridor Project - Construction Supervision Consultancy Service for supervising the CKICP Road Upgradation Works Contracts (CSC-01) Consultancy Agreement dated 22.02.2021- Feasibility study for necessity of **additional vent in the minor bridges Km 2/8 and Km 3/2 in lagoon area from the stretch from 2+245 to 3+145 of Cheyyur –Panaiyur road (ECR link Road) – Report Submitted - Reg.**

**Reference:**

1. The Divisional Engineer (H), CKICP, Vandavasi letter no. 465/2023-24/JE/ Date 29.08.2024

Dear Sir,

With respect to the reference 1<sup>st</sup> cited above, feasibility study for necessity of **additional vent in the minor bridges Km 2/8 and Km 3/2 in lagoon area from the stretch from 2+245 to 3+145 of Cheyyur – Panaiyur road (ECR link Road)** is submitted as below.

In this regard it is submitted that the as per detailed feasibility report that the finished road level is 0.70m higher than the highest flood level during the past few years.

It is also found that, there is a free board of minimum 1.50m is available at two minor bridge locations. Hence it is clear that, the vents provided in the two minor bridges are sufficient, since they are acting as balancing bridges.

Hence, it is concluded that the necessity of providing additional vents does not arise.

**The feasibility study details are given as below:**

**1) Minor Bridge at Km 2/8 (Span Details – 4x8.40m, Vent Clearance-3.60m)**

|                           |              |
|---------------------------|--------------|
| Finished Road Level (FRL) | - 2.673m     |
| Highest Flood Level (HFL) | - (-) 0.185m |
| Water Level (WL)          | - (-) 1.400m |
| Free Board (FB)           | - 2.020m     |



**2) Minor Bridge at Km 3/2 (Span Details – 4x8.40m, Vent Clearance-3.60m)**

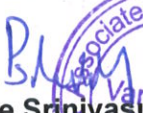
|                           |              |
|---------------------------|--------------|
| Finished Road Level (FRL) | - 2.185m     |
| Highest Flood Level (HFL) | - (-) 0.185m |
| Water Level (WL)          | - (-)1.400m  |
| Free Board (FB)           | - 1.547m     |

**3) Existing Road Km 2+245 to 3+145 (Km-2+960 Minimum FRL)**

|                           |              |
|---------------------------|--------------|
| Finished Road Level (FRL) | - 0.503m     |
| Highest Flood Level (HFL) | - (-) 0.185m |
| Water Level (WL)          | - (-)1.400m  |
| Free Board (FB)           | - 0.700m     |

Thanking you and assuring our best services at all times.

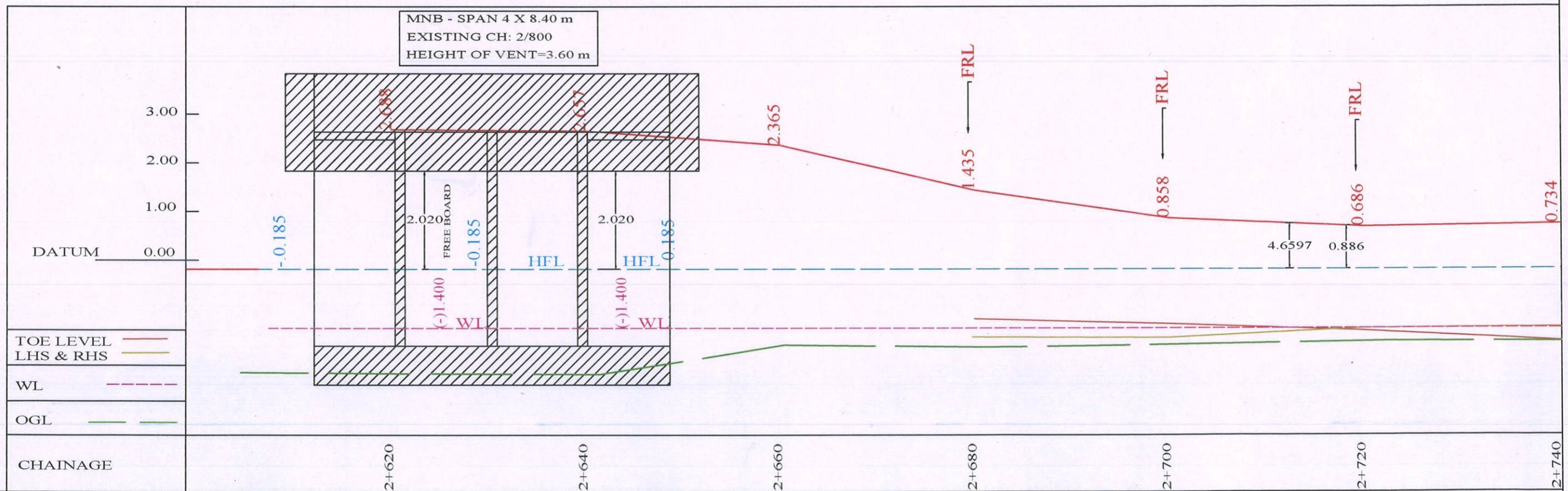
Yours Sincerely,  
For LEA Associates South Asia Pvt. Ltd.,

  
(Palle Srinivasula Reddy)  
Acting Team Leader



**Encl: Topography profile cross section from Km 2/245 to Km 3/145**

**CHEYUR - PANAIYUR ROAD (LAGOON AREA AT CHAINAGE 2+245 TO 3+145)**



**LEGEND**

|     |   |                       |
|-----|---|-----------------------|
| FRL | = | FINISHED ROAD LEVEL   |
| HFL | = | HIGH FLOOD LEVEL      |
| WL  | = | WATER LEVEL (CURRENT) |
| OGL | = | ORIGINAL GROUND LEVEL |

*Handwritten signature:* G. Siva (Surveyor)

*Handwritten initials:* V/S SBE

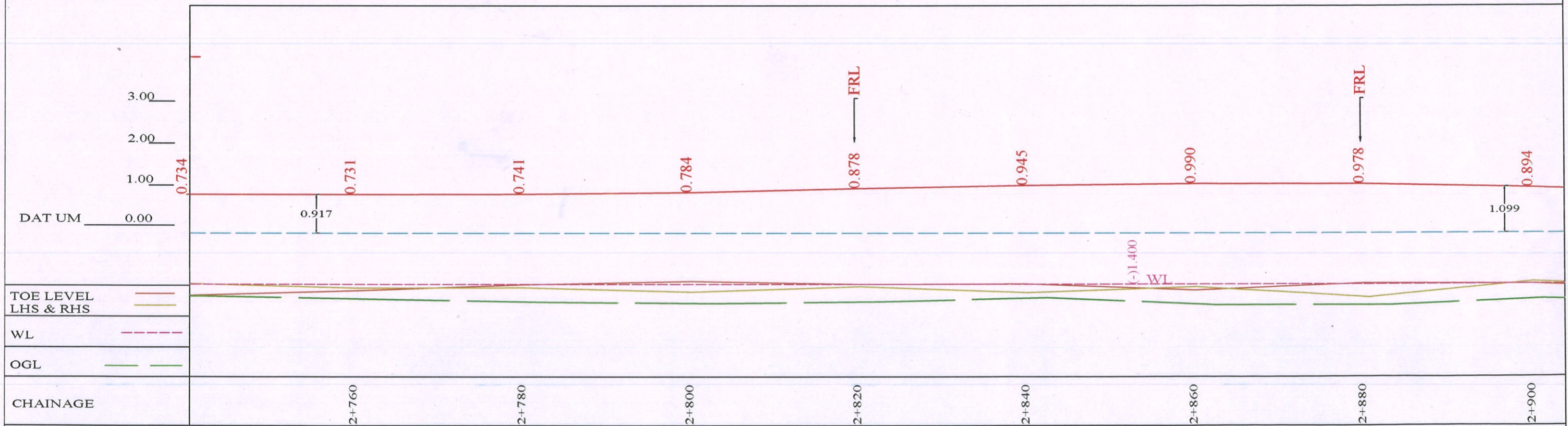
For LEA Associates South Asia Pvt. Ltd.,

*Handwritten signature:* Resident Engineer

For LEA Associates South Asia Pvt. Ltd.

*Handwritten signature:* Team Leader

CHEYUR -PANAIYUR ROAD (LAGOON AREA AT CHAINAGE 2+245 TO 3+145)



LEGEND

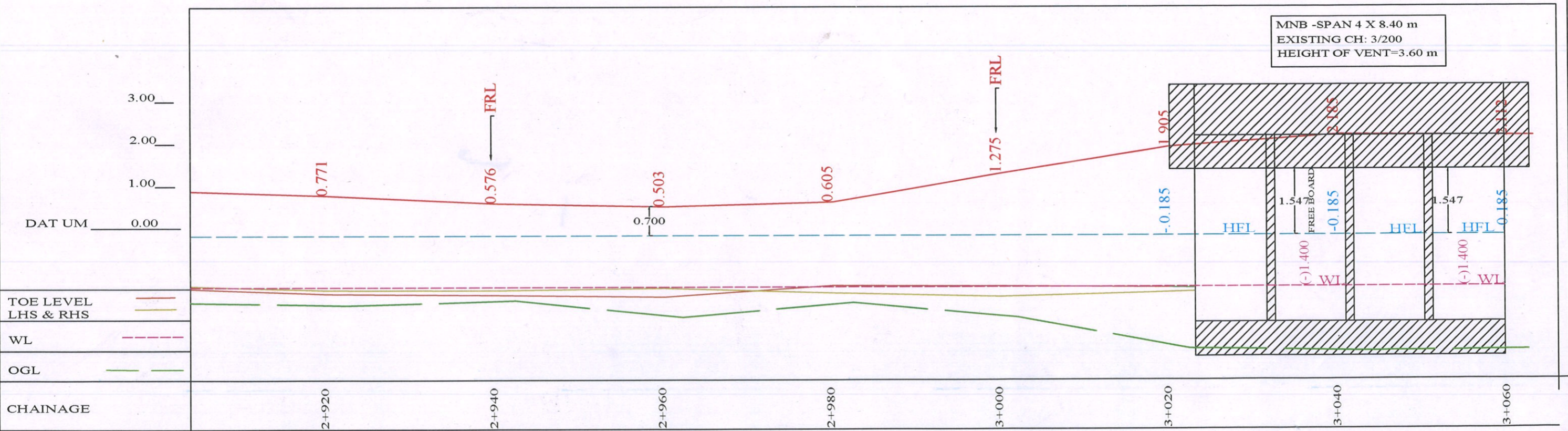
- FRL = FINISHED ROAD LEVEL
- HFL = HIGH FLOOD LEVEL
- WL = WATER LEVEL (CURRENT)
- OGL = ORIGINAL GROUND LEVEL

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 For LEA Associates South Asia Pvt. Ltd.

*Handwritten signature*  
 For LEA Associates South Asia Pvt. Ltd.,  
 Resident Engineer

For LEA Associates South Asia Pvt. Ltd.  
*Handwritten signature*  
 Team Leader

**CHEYUR -PANAIYUR ROAD (LAGOON AREA AT CHAINAGE 2+245 TO 3+145)**



**LEGEND**

- FRL = FINISHED ROAD LEVEL
- HFL = HIGH FLOOD LEVEL
- WL = WATER LEVEL (CURRENT)
- OGL = ORIGINAL GROUND LEVEL

*9.5.10m (Surveyor)*

*V.S  
SBE*

For LEA Associates South Asia Pvt. Ltd.,  
*[Signature]*  
Principal Engineer

For LEA Associates South Asia Pvt. Ltd.

*[Signature]*  
Team Leader